(c) The Chief Justice of Patna High Court has made recommendations for filling up of 7 vacancies.

# **Demand of North-Eastern Region**

- \*196. SHRI C. RAMACHANDRAIAH: Will the Minister of DEVELOPMENT OF NORTH-EASTERN REGION be pleased to state:
- (a) what were the demands of the Chief Ministers from the North-East in the recent meeting with the Prime Minister held in Delhi; and
  - (b) the action taken thereon?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) and (b) The Memoranda recently submitted by the Chief Ministers of Nroth East to the Prime Minister contain the following demands:

## **ASSAM**

- Inadequate 11th Finance Commission Awards and need for special package to compensate Assam.
  - A special financial package for additional flow of resources to the State.
- Changing the funding pattern of rural development scheme from 75:25 to 90:10 ratio.
- · Additional bank finances for Self Help Groups.
  - Release of balance amount of special compensation package as provided by the then PM to compensate the losses incurred by floods in the State of Assam.
- · Special fund for protection of Majuli island.
- East-West Corridor Highway project to be extended to Jayrampur in Upper Assam.
- Special financial package to be worked out to provide assistance to the Tea Industry.

- Higher allocation to Assam from NEC and NLCPR.
- Proposal to set up Assam Gas Cracker Project.

## MANIPUR

- Financial assistance to meet the fiscal crisis faced by the State
  of Manipur because of inadequate 11th Finance Commission
  Award and implementation of the recommendations of the 5th
  Pay Commission.
- Liquidation of opening deficit of Rs. 607 crore.
- Grant of Special Assistance of Rs. 400 crore for filling up the gap under Non-Plan Revenue Account for firming up resources for financing 2004-05 Annual Plan.
- Adequate measures against militancy in NE States.

## MEGHALAYA

- Inter-State boundary dispute with Assam to be resolved.
- . The Umroi Airport to be upgraded.
- The Baljek Airport runway to be extended by another 700 meters.
- The State of Meghalaya to be connected by railway with the rest of the country.
- The Indian Institute for Management (IIM) to be established in the North East to be located in Shillong.
- Additional financial assistance for bridging the Non Plan Revenue gap to be given to the State.
- NLCPR assistance should be provided as 100% grant.

## MIZORAM

 Proposal for creating self employment opportunities for the educated/uneducated youth in the field of bamboo processing.

# **NAGALAND**

- Lack of progress in the ongoing peace process between the Government of India and the Naga underground.
- Amendment of the Delimitation Act, 2002 to commensurate with the needs of multi-tribal traditional society of Nagaland.
- Restriction on the size of the Ministry as a result of the constitutional 91st Amendment in 2003 is creating problems in the multi-tribal Naga society.

#### SIKKIM

- Direct Tax Laws should not be enforced in the State of Sikkim.
- Declaration of Sikkim as a Tribal State.
- Scheduled Tribe and OBC Status for other Tribes of Sikkim.
- Inclusion of Bhutia (Bhooti), Lepcha and Limboo Languages in the 8th Schedule of the Constitution.
- Establishment of National Institute for Natural Resources Management in Sikkim.
- Establishment of national Institute of Adventure and Himalayan Eco Tourism Management in Sikkim.
- Setting up of Central Agricultural and Horticultural University/ College.
- More Investment in hydro-Power Sector in Sikkim.
- Special Central Assistance to procure 10 seater helicopter for air transportation.
- Construction of Alternative National highway from Nathula to Siliguri.
- · Setting up of North Eastern Hill University Campus in Sikkim.
- Construction of 500 bedded hospital in Reshithang, Gangtok.
- Construction of an Airport at Kakyong, East Sikkim.

· Facilities required in higher medicine in Sikkim.

## **TRIPURA**

- Release of Gap grant to the State by Department of Expenditure.
- Financial Assistance to resettle 700 families affected by Border Fencing in Tripura.
- Rehabilitation package for surrendered militants.
- Extension of railway line from Kumarghat-Agartala.
- Setting up of a medical college.
- Early sanction of Monarchak Gas Turbine for production of power.
- Mitigation of the plight of Refugees from Mizoram in Tripura.
- The above demands have been communicated to the concerned Ministries/Departments.

# Burden on children

- †\*197. DR. PRABHA THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that alongwith pressure of studies burden of school bag has also been increasing on children;
- (b) if so, whether Government propose to take some steps to reduce this burden; and
  - (c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) and (c) The Yash Pal Committee (1993), in its chapter on the subject recommended, *interalia*, the following measures for reduction of the burden of school bag;

<sup>†</sup> Original notice of the question was received in Hindi.